

12.00 Noon

[The Deputy Chairman in the Chair].

# **PAPERS LAID ON THE TABLE**

**Ninth Annual Report (Volumes I and II) (1-4-1986 to 31-3-1987) of the minorities commission with related Papers**

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI-MATI K. KAMALA KUMARI): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Ninth Annual Report (Volumes I and II) of the Minorities Commission for the period from 1-4-1986 to 31-3-1987, together with an Explanatory Note on the Report and the action taken Memorandum thereon.

(ii) Statement giving reasons for the delay in laying the paper mentioned at (i) above.

[Placed in Library See No. LT 796/91-for (I) and (II)]

**Reports and Accounts (1989-90) and Budget Estimates (1991-92) of Damodar Valley Corporation and related Papers**

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAJ): Madam, I lay on the Table—

I. (1) A copy each (in English and Hindi) of the following papers under sub-section (5) of section 45 of the Damodar Valley Corporation Act, 1948:—

(i) Annual Report and Accounts of the Damodar Valley Corporation for the year 1989-90, together with the Audit Report on the Accounts.

(ii) Review by Government on the working of the Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay, in laying the papers mentioned at (1) above.

[Placed in Library See No. LT 903/91 for (I) and (II)]

II. A copy (in English and Hindi) of the Annual Budget Estimates of the Damodar Valley Corporation for the year 1991-92, under sub-section (3) of section 44 of the Damodar Valley Corporation Act, 1948.

[Placed in Library See No. LT 904/91 for (II)]

**I. Statement (As on 31st March, 1991) Showing Results of the 21st Valuation of the Life Insurance Corporation of India.**

**II. Notifications of the Ministry of Finance (Department of Revenue)**

**III. Notifications of Indian Bank, Bank of Baroda, Andhra Bank and National Housing Bank**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE) Madam, I lay on the Table—

I. A statement (in English and Hindi) showing the results of the Twenty-first Valuation of Life Insurance Corporation of India as on 31st March, 1991, under section 29 of the Life Insurance Corporation Act, 1956.

[Placed in Library See No. LT 897/91 for (I)]

II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue), under section 159 of the Customs Act, 1962, together with Explanatory Memoranda on the Notification:—

(1) G.S.R. No. 584(E), dated the 13th September, 1991 exemp-